

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeals Nos. 63, 143, 158, 77, 55, 194 of 2013 and
Appeal No. 259 of 2012**

Dated : 13th May, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Appeal No. 63 of 2013

**Tata Power Delhi Distribution Ltd. ... Appellant(s)
Versus
NHPC Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Kaushik Laik
Mr. Alok Shankar

Counsel for the Respondent(s) : Mr. Ashish Gupta &
Mr. Dushyant Manocha for R-6

Mr. Sachin Datta &
Mr. Vikram Aditya Narayan for R-1

Mr. Manish Singhvi &
Mr. D.K. Devesh for R-7

Appeal No. 143 of 2013

**BSES Yamuna Power Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ashish Gupta &
Mr. Dushyant Manocha

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Counsel for the Respondent(s) : Mr. Kaushik Laik &
Mr. Alok Shankar for R-7

Mr. Sachin Datta &
Mr. Vikram Aditya Narayan for R-2

Appeal No. 158 of 2013

BSES Yamuna Power Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Ashish Gupta &
Mr. Dushyant Manocha

Counsel for the Respondent(s) : Mr. Kaushik Laik &
Mr. Alok Shankar for R-7

Mr. Sachin Datta &
Mr. Vikram Aditya Narayan for R-2

Mr. Manish Singhvi &
Mr. D.K. Devesh for R-1

Appeal No. 77 of 2013 &
IA Nos. 124 & 125 of 2013

Tata Power Delhi Distribution Ltd. ... Appellant(s)
Versus
NTPC Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Kaushik Laik &
Mr. Alok Shankar

Counsel for the Respondent(s) : Ms. Poorva Saigal &
Ms. Anushree Bardhan for R-1

Mr. Pradeep Misra
Mr. Daleep Kr. Dhyani &
Mr. Manoj Kr. Sharma for R-15

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**Appeal No. 259 of 2012 &
IA Nos. 415 of 2012 & 98 of 2013**

Punjab State Power Corporation Ltd. ... Appellant(s)
Versus
NTPC Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra
Mr. Daleep Kr. Dhyani &
Mr. Manoj Kr. Sharma

Counsel for the Respondent(s) : Ms. Poorva Saigal
Ms. Anushree Bardhan for R-1

Mr. Kaushik Laik
Mr. Alok Shankar for R-6

**Appeal No. 55 of 2013 &
IA No. 84 of 2013**

BSES Yamuna Power Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Ashish Gupta &
Mr. Dishyant Manocha

Counsel for the Respondent(s) : Mr. R.B. Sharma for R-5

Ms. Poorva Saigal
Ms. Anushree Bardhan

Mr. Pradeep Misra
Mr. Daleep Kr. Dhyani &
Mr. Manoj Kr. Sharma for R-3

Mr. Kaushik Laik &
Mr. Alok Shankar for R-4

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**Appeal No. 194 of 2013 &
IA Nos. 268 & 269 of 2013**

BSES Yamuna Power Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Ashish Gupta
Mr. Dishyant Manocha

Counsel for the Respondent(s) : Mr. Manish Singhvi &
Mr. D.K. Devesh for R-1

Ms. Poorva Saigal
Ms. Anushree Bardhan for R-2

Mr. Kaushik Laik &
Mr. Alok Shankar for R-7
Mr. Pradeep Misra
Mr. Daleep Kr. Dhyani &
Mr. Manoj Kr. Sharma for R-9

ORDER

At the request of the learned counsel for the Respondents, post the matter for further hearing on **23rd May, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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